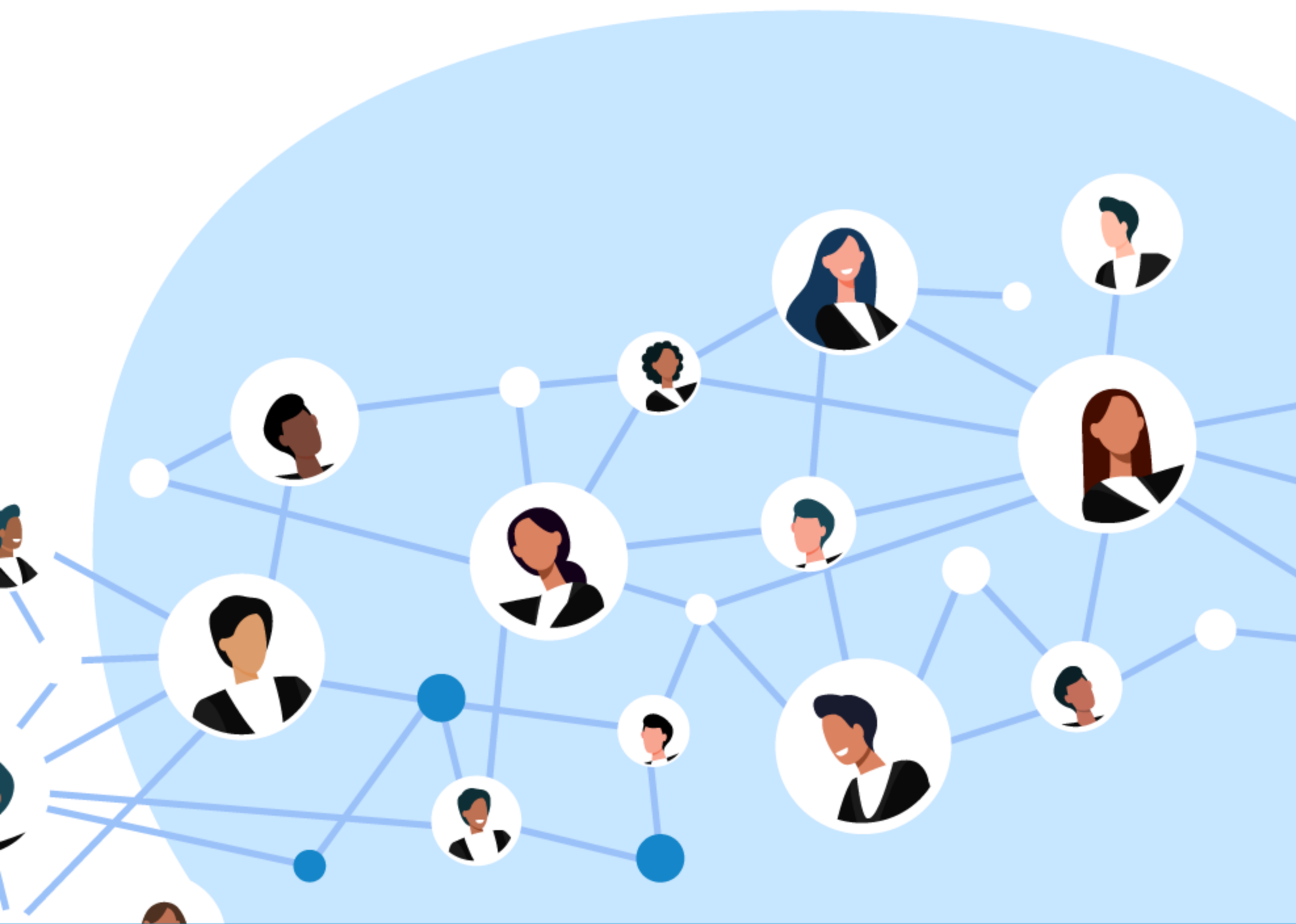


Digital Defenders Network

COURSE HIGHLIGHTS



Digital Defenders Network is a nationwide community of lawyers equipped to defend our digital freedoms.

Here's what you will learn in the 5-week training course



Digital Security Training

The first module begins with an important session aimed at providing Digital Defenders with the necessary practical knowledge and skills towards safeguarding privacy online and the legal aspects related to the domain.

You will be familiarized with the tools and measures to safeguard your privacy online and possibly your clients' as well.



Cybercrimes

This module focuses on understanding cybercrimes and the procedures followed to legally challenge them.

As a Digital Defender, it is imperative to be exposed to all the relevant laws, legislations and policies to handle cybercrimes in India. Case studies will be prioritized throughout the course.



Search & Seizure and Electronic Evidence

This module touches on the themes of an individual's rights' in cases of search & seizure, including electronic devices.

The material will also focus on existing safeguards for an individual during a search and the legal procedure to be followed in such cases.

Data Privacy, Data Protection & Surveillance



This module will provide the Digital Defenders with an understanding of data privacy, data protection, and surveillance with a special focus on the Indian context. Global Data Privacy regulations and policies will also be discussed.



Free speech offences

This module deals with the concept of free speech and its interpretation under the Constitution of India.

Digital Defenders will be given insights on how to approach cases in this context and the legal remedies available.

Case of Intermediary Liability



The main theme of this module is Intermediary Liability and the role of intermediaries in the digital economy.

Rules governing the operation of Intermediaries in India will be discussed along with the necessary understanding of legal procedures to challenge the functioning of an intermediary in court.

The training sessions will be interactive, knowledge-driven, and application-based with comprehensive material.

If you are a young lawyer with a keen interest in defending digital rights in India, join the **Digital Defenders Network** and participate in these exciting training sessions!

For more details visit ddn.sflc.in/